

LGL-11/33/2024-LEGISLATIVE-Legislative Department

I/568981/2024

**GOVERNMENT OF ASSAM**  
**LEGISLATIVE DEPARTMENT**

Ecf No.484490/12

Dated Dispur the 28<sup>th</sup> May, 2024.

**OFFICE ORDER**

Legislative Department is hereby pleased to constitute a legal cell consisting of the following officers for smooth functioning of matters relating to court cases as detailed below:-

- (i) Smt. Mehbooba Begum, Joint Secretary, Legislative Department as the Nodal Officer for Legal Cell for Legislative Department.
- (ii) Sri Dhiraj Pratim Nath, Deputy Secretary, Legislative Department.
- (iii) Smt. Tapati Medhi, Section Officer, Legislative Department,

The Legal cell shall accomplish the following duties:—

1. liaison with the departments and to ensure that PWCs/Affidavits are submitted in time.
2. monitor timelines and ensure that officials are given prior information to submit instructions/PWC/affidavit in time.
3. act as a coordinator and link between Legislative Department and Govt. Advocates.

This will come into force with immediate effect and until further orders.

Signed by

Geetanjali Das Saikia

Secretary to the Govt. of Assam

Date: 29-05-2024 17:05:32

Memo No.Ecf No.484490/12-A,

Dated Dispur 28<sup>th</sup> May, 2024.

Copy to :

1. Smt. Mehbooba Begum, Joint Secretary, Legislative Department.
2. Sri Dhiraj Pratim Nath Deputy Secretary to the Govt. of Assam, Legislative Department.
3. The Deputy L.R. & Secretary to the Govt. of Assam, Judicial Department.
4. P.S. to the Secretary, Legislative Department.
5. Smt. Tapati Medhi, Section Officer, Legislative Department.
- ✓ 6. Smt. Roon Devi Sarma, Librarian, Legislative Department for uploading in the departmental website.

Signed by

By Order etc.,  
Dipen Chandra Saikia

Date: 31-05-2024 10:58:34

Joint Secretary to the Govt. of Assam,  
Legislative Department.

